

# MEGHALAYA LEGISLATIVE ASSEMBLY

## LIST OF BUSINESS

### RE – ASSEMBLED BUDGET SESSION

WEDNESDAY, JUNE 11<sup>th</sup>, 2014

### GOVERNMENT BUSINESS

1. Questions.
2. **Shri C.R. Marak, MLA** to call the attention of the Minister in-charge Social Welfare under Rule 54 (1) of the Rules of Procedure and Conduct of Business to the news item published in “The Meghalaya Guardian” dt. 13-5-2014 under the caption “More probes into assault on girls”.
3. General Discussion on the Budget upto 1.00 p.m.
4. Dr. Mukul Sangma, Chief Minister in-charge Finance to reply to the Budget Discussion.
5. (a) Prof. R.C. LALOO, Deputy Chief Minister in-charge Education to beg leave to introduce the Martin Luther Christian University (Amendment) Bill, 2014.  
(b) If leave be granted to introduce the Bill.
6. (a) Shri Rowell Lyngdoh, Deputy Chief Minister in-charge Law to beg leave to introduce the Meghalaya Special Courts Bill, 2014.  
(b) If leave be granted to introduce the Bill.

*Shillong,  
The 10<sup>th</sup> June, 2014.*

*H. Myllemngap,  
Secretary,  
Meghalaya Legislative Assembly.*